

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(182)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/246/ (IB)/2017
NAME OF THE PETITIONER(S) : BURDA DRUCK INDIA PVT LTD
NAME OF THE RESPONDENT(S) : LOVELY OFFSET PRINTERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

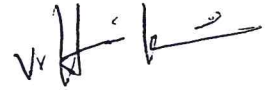
① Paritha Venkateswaran
(Representing Counsel)

For PETITIONER



V. Hari Kumar
For Respondent

for Respondent



ORDER

Proxy representing counsel for petitioner present and stated that the counsel on record could not attend the Tribunal today due to personal inconvenience. He prayed time for making submissions. Counsel for respondent present and sought time for making submissions. Time extended at their request. Put up on 17.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)